

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

STARRED QUESTION NO:59
ANSWERED ON:04.03.2002
PRIVATISATION OF DUTY FREE BUSINESS AT INDIAN AIRPORTS
VILAS BABURAO MUTTEMWAR

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether India Tourism Development Corporation (ITDC) had invited proposals for private participation in the duty free business at the Indian airports;
- (b) if so, the name of the airports where the duty free business is to be given to the private parties;
- (c) the proposals received by the ITDC in response to its tenders;
- (d) whether the Government have examined these proposals;
- (e) if so, the details thereof; and
- (f) the extent to which these business proposals are likely to benefit the Government?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

- (a) and (b): Yes, Sir. ITDC had invited Technical bids through a global tender for logistics and retail support by associating leading international Duty Free Operators for its all Duty Free Shops divided in three regions i.e. Delhi, Mumbai & Chennai.
- (c): No proposals were received in response to the tender.
- (d), (e) and (f): Do not arise in view of (c) above.